

High Court of Jammu and Kashmir at Srinagar

CIRCULAR

No:- 36

Dated:- 21-05-2015

During the inspection of the subordinate Courts by the Hon'ble Portfolio Judges or Registrar Vigilance, High Court of J&K it is being observed that Judicial Officers usually do not list adequate number of cases on daily basis, resultantly official time is not utilized properly.

In this regard all the Presiding Officers of the subordinate Courts are hereby enjoined upon to list reasonable number of cases on each working day so that entire official time is utilized properly.

By Order


(M.K. Hanjura)
Registrar General

No:- 9846-76/GS Dated:- 20.05.2016

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
..... for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
.....for information
4. Principal District & Sessions Judge _____
.... for information and necessary action and with the request to circulate it amongst all Judicial Officers posted in the District.


Registrar General